NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/1/2017

NAME OF THE APPLICANT

: TECHNOLOGY FRONTIERS INDIA PVT LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRÎ VARSHINI

FOR THE

PETITIONER

J. V. HAHESH

COUNSEL FOR

Petitioner

Si Vanhin

ORDER

Shri V Mahesh, PCS, representing the applicant present and submitted his arguments in part. He also prays time for submitting more documents. At request time is enlarged. Put up on 09.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)